

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE AT VISAKHAPATNAM

Present: Sri **A.Hari Haranadha Sarma.**,
Principal District Judge

Sub: **PUBLIC SERVICES** - APJMSS - **Copyists (cat.12 of APJMSS)** -
from the Category of Office Subordinate(Attenders) - in the time scale
of Rs.15460-47330 - Certain Promotions, transfers, postings and
deputations - Made - Orders - Issued.

Ref: G.O.Ms.No.76, Law (L, LA & J-Home Courts -A) Dept., Dt.15.05.2019,
Communicated by the Hon'ble High Court of A.P., in ROC No.
3026/2017-C1, dt.21.08.2019.

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ORDER PR.NO.274-A/2021

DATED:02.09.2021

The Principal District Judge, Visakhapatnam, is pleased to order the following temporary promotions, transfers, postings and deputations:

The following individuals who are working as Office Subordinates (Attenders) mentioned in Column No.2, are temporarily promoted to the post of **Copyists (Cat.12 of APJMSS)** and transferred and posted in the Courts mentioned against their names in Column NO.3 and deputed to work in the Courts mentioned against their names in column No.4 below.

Sl.No	Name & Designation of the employee	Promoted as Copyist and Posted in the Court	Deputed to work in the Court
1	2	3	4
1	Ch.Ramaratnam , Office Subordinate (Attender), I Addl. Junior Civil Judge's Court, Bheemunipatnam, working on deputation in III Addl. District Court, Visakhapatnam	Copyist, Central Copyist Establishment, Prl. District Court, Visakhapatnam, in the existing vacancy.	III Addl. District Court, Visakhapatnam, until further orders.
2	O.Naga Bhanoji Rao , Office Subordinate (Attender), Prl. Senior Civil Judge's Court, Visakhapatnam.	Copyist, Central Copyist Establishment, Prl. District Court, Visakhapatnam, in the existing vacancy.	Prl. Senior Civil Judge's Court, Visakhapatnam, until further orders.
3	Noorjahan Shaik , Office Subordinate (Attender), Addl. Senior Civil Judge's Court, Anakapalli	Copyist, Prl. Senior Civil Judge's Court, Anakapalli, in the existing vacancy.	Addl. Senior Civil Judge's Court, Anakapalli, until further orders.
4	P.Gangamma , Office Subordinate (Attender), III Addl. Junior Civil Judge's Court, Visakhapatnam, working on deputation in IV Addl. Junior Civil Judge's Court, Visakhapatnam.	Copyist, IV Addl. Junior Civil Judge's Court, Visakhapatnam, in the existing vacancy.	---
5	Vivek Ranjith Roy , Office Subordinate (Attender), IV Addl. Chief Metropolitan Magistrate's Court, Visakhapatnam	Copyist, V Addl. Junior Civil Judge's Court, Visakhapatnam.	IV Addl. Chief Metropolitan Magistrate's Court, Visakhapatnam, until further orders.

6	D.Appala Malleswara Rao , Office Subordinate (Attender), Junior Civil Judge's Court, Gajuwaka, working on deputation in XIII Addl. District Court, Gajuwaka.	Copyist, Central Copyist Establishment, Prl. District Court, Visakhapatnam, in the existing vacancy.	XIII Addl. District Court, Gajuwaka, until further orders.
7	Shaik Abdul Rahman , Office Subordinate (Attender), Junior Civil Judge's Court, Madugula, working on deputation in X Addl. District Court, Anakapalli	Copyist, II Addl. Junior Civil Judge's Court, Bheemunipatnam	X Addl. District Court, Anakapalli, until further orders.
8	P.Suseela , Office Subordinate (Attender), I Addl. District Court, Visakhapatnam.	Copyist, Prl. Junior Civil Judge's Court, Narsipatnam, in the existing vacancy.	Prl. District Court, Visakhapatnam, until further orders.
9	M.Subhashini , Office Subordinate (Attender), IV Addl. Junior Civil Judge's Court, Visakhapatnam, working on deputation in Central Record Room, District Court, Visakhapatnam.	Copyist, VII Addl. Metropolitan Magistrate's Court, Visakhapatnam, in the existing vacancy.	Central Record Room, District Court, Visakhapatnam, until further orders.
10	Md.Haseena , Office Subordinate (Attender), II Addl. Chief Metropolitan Magistrate's Court, Visakhapatnam, working on deputation in Spl. JFCM Court (P&E), Visakhapatnam	Copyist, Central Copyist Establishment, Prl. District Court, Visakhapatnam, in the existing vacancy.	Spl. JFCM Court (P&E), Visakhapatnam, until further orders.
11	R.Krishnaveni , Office Subordinate (Attender), III Addl. Junior Civil Judge's Court, Visakhapatnam, working on deputation in II Addl. Chief Metropolitan Magistrate's Court, Visakhapatnam.	Copyist, XII Addl. District Court, Visakhapatnam, in the existing vacancy.	II Addl. Chief Metropolitan Magistrate's Court, Visakhapatnam, until further orders.
12	P.Krishna Kumari , Office Subordinate (Attender), II Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam.	Copyist, Spl. Judge's Court for trial of offences under POCSO Act, Visakhapatnam, in the existing vacancy.	II Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam, until further orders.

- N.B.**
1. The individuals promoted are directed to attend any work that may be entrusted as per the exigency of the Court in which they are directed to/deputed to work by submitting the undertaking to that effect at the time of joining to the Presiding Officers of both Original & deputation Courts.
 2. All the above individuals are informed that their promotions are purely temporary and they are liable to be reverted at any time without prior notice and without assigning any reason and do not give them preferential claim for future promotions.
 3. They should be relieved **immediately** and they should join in their new posts **forthwith**.

**DISTRICT JUDGE
VISAKHAPATNAM**

To
All the above individuals through proper channel.
Copies-to
All the Presiding Officers concerned.
The Superintendent, District Court, Visakhapatnam.
Dis.No. 4696, Dt.02.09.2021